PRIVATE MEMBERS' BUSINESS

BILLS

Friday, the 29th April, 2016; and
Friday, the 13th May, 2016.

RESOLUTIONS

Friday, the 6th May, 2016.

Rakesh Sharma
Section Officer
Tel: 23383204

( Rakesh Sharma )
Section Officer
Tel: 23383204

All Officers/ Sections in the Ministry of Corporate Affairs
SFIO/CLB/ICG/CCI, Comp. Appellate Tribunal, New Delhi.
All RDs/ROCs/OLs

Copy to: -

1) PS to Minister of Corporate Affairs (MCA)
2) PSO/PPS to Secretary
3) PPS to AS
4) PS to DGCoA
5) PS to JS & FA
6) PPS to JS (AC)
7) PS to JS (M)
8) PPS to JS (B)
9) PPS to JS (K)
10) PS to EA/PS to Advisor (Cost)/PS to DII (NS)/PS to DII (AS)

Copy also forwarded to:-
e- Governance Cell to place it on MCA website.
**PARLIAMENT MATTER**

**LOK SABHA**

No.12/2016-Parl

MINISTRY OF CORPORATE AFFAIRS

(Parliament Section)

5th Floor, 'A' Wing, 'Shastri Bhawan'
New Delhi - 110 001.
Date: 13 April, 2016.

**PROVISIONAL CALENDAR OF SITTINGS FOR THE EIGHTH SESSION OF SIXTEENTH LOK SABHA FROM 25.04.2016 TO 13.05.2016.**

**TRANSACTION OF BUSINESS**

Allotment of days for transaction of Business during the Eighth Session of the Sixteenth Lok Sabha:

**APRIL – 2016**

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**MAY – 2016**

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**QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS**

Friday, the 29th April, 2016;
Friday, the 6th May, 2016; and
Friday, the 13 May, 2016.

P.T.O.